

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

8. C.P.(IB)-3671(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.11.2019**

NAME OF THE PARTIES: Rajkamal Ram Mohan Maroo (HUF)

v/s.

Immense Packaging Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present. List this matter on 16.12.2019.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
NP

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)